

DIVISION BENCH

ITEM NO. 110  
NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ

IA No. 221/2022 IN CP (IB) No. 34/ALD/2021

CORAM:

1. SHRI HARNAM SINGH THAKUR,  
HON'BLE MEMBER (JUDICIAL)
2. SHRI SUBRATA KUMAR DASH,  
HON'BLE MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 3<sup>rd</sup> August,  
2022, 2:30 pm

|                    |                                                      |
|--------------------|------------------------------------------------------|
| NAME OF THE COMPNY | M/S EXPERIS IT PVT LTD V/S M/S<br>RIDGELINKS PVT LTD |
| UNDER SECTION      | 9 IBC                                                |

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Vipul Pandey, Adv.

: For the IRP

Sh. Rajeev Ranjan Singh

: IRP in person

ORDER

IA No. 221/2022

The present application has been filed under Section 12A of the Code, R/w Section 60(5) IBC for withdrawal of CIRP in CP No.34/ALD/2021. It is stated that the CIRP was initiated on 23<sup>rd</sup> May, 2022 and CoC was constituted on 15<sup>th</sup> June, 2022.

It is averred that on 5<sup>th</sup> July, 2022 a Memorandum of Understanding, which is placed on record as annexure no.6, was entered into between Corporate Debtor and the operational creditor. In the 3<sup>rd</sup> CoC meeting dated 16<sup>th</sup> July, 2022, a resolution has been passed by CoC for withdrawal of CIRP with 100% voting share.

It is stated by Mr. Rajeev Ranjan Singh, IRP present in person that he has received his fee in the matter.

Keeping in view the submissions made by Ld. Counsel for both the parties, the present IA NO.221/2022 is allowed and CP (IB) No.34/ALD/2021 is ordered to be dismissed as withdrawn.

Consequently, moratorium U/s 14 of the Code comes to an end. The IRP/ RP is discharged. Respondent/ Corporate Debtor is released from all the rigours of law and is allowed to function independently through its Board of Directors from immediate effect.

(Subrata Kumar Dash)  
Member (Technical)

(Harnam Singh Thakur)  
Member (Judicial)

3<sup>rd</sup> August, 2022

Bipul Kumar Tiwari  
(Stenographer)

CERTIFIED TO BE TRUE COPY  
OF THE ORIGINAL

Sudama Yadav

Assistant Registrar

National Company Law Tribunal  
Allahabad Bench, Prayagraj (U.P.)

FREE OF COST

Compared by Me  
Mahesh Sahai  
11/8/2022

